

(c) the details of the action plan prepared for this purpose?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI S. KRISHNA KUMAR): (a) to (c). The training in Sainik Schools is linked to the curriculum prescribed by the Central Board of Secondary Education. The functioning of Sainik Schools is constantly reviewed and necessary measures are taken to improve their standards, from time to time. No specific action plan for the Eighth Plan period has been proposed for this purpose.

#### **Customer Service Committees in Banks**

6026. SHRI ANANTRAO DESHMUKH: Will the Minister of FINANCE be pleased to state:

(a) whether Customer Service Committees have been set up in all the branches of public sector banks as recommended by the Goiporia Committee;

(b) if so, the composition of these committees and the criteria laid for appointment of members; and

(c) the time fixed for periodical meeting of these Committees?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) to (c). As per extant instructions,

Customer Service Committees comprising the Branch manager and representatives of all the categories of staff are to be set up in each branch to overview the quality of customer service dispensed by the branch. The Goiporia Committee on Customer service in its report submitted in 1991 have inter alia recommended rejuvenation of these committees. Reserve Bank of India have already issued necessary instructions to all banks for implementation of this recommendation.

#### **Investment by UTI**

6027. SHRI GIRDHARI LAL BHARGAVA: Will the Minister of FINANCE be pleased to state:

(a) whether Unit Trust of India invests in the Small Saving Programmes in States; and

(b) if so, the criteria adopted to determine the size of investment and the investments made by the Unit Trust of India during the last three years under the said programmes, State-wise and year-wise?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR): (a) and (b). Investment by Unit Trust of India (UTI) are determined by its overall resource position, yield and liquidity considerations with a view to ensure a fair return to Unit holders. State-wise investments by UTI in small saving schemes during 1988-90, and 1990-91 is given in the Statement attached. There have been no investments by UTI in small saving programmes during 1991-92.

**STATEMENT**

*State-wise Investment by Unit Trust of India in small saving Schemes during 1988-89, 1989-90 & 1990-91*

<i>State</i>	<i>1988-89</i>	<i>1989-90</i>	<i>1990-91</i>
			<i>(Rs. in crores)</i>
1. Andhra Pradesh	25	50	26
2. Arunachal Pradesh	Nil	20	05
3. Assam	25	105	32
4. Bihar	25	70	32
5. Goa	Nil	20	01
6. Gujarat	25	70	43
7. Haryana	25	30	30
8. Himachal Pradesh	Nil	80	26
9. Jammu & Kashmir	Nil	80	24
10. Karnataka	25	200	15
11. Kerala	25	40	10
12. Madhya Pradesh	25	70	14
13. Maharashtra	50	100	50
14. Manipur	Nil	20	05
15. Meghalaya	Nil	20	06
17. Nagaland	Nil	20	25
18. Orissa	25	40	108
19. Punjab	25	25	22
20. Rajasthan	25	75	75
21. Sikkim	Nil	20	05

<i>State</i>	<i>1988-89</i>	<i>1989-90</i>	<i>1990-91</i>
22. Tamilnadu	50	60	16
23. Tripura	Nil	40	11
24. Uttar Pradesh	50	100	329
25. West Bengal	25	70	53
<b>Total:</b>	<b>450</b>	<b>1445</b>	<b>968</b>

[*Translation*]

**Supply of Raw Material to Traders of Diamond and Gold Ornaments**

6028. SHRI GIRDHARI LAL BHARGAVA: Will the Minister of COMMERCE be pleased to state:

(a) whether the Government are aware about the heavy demand of Indian diamond and gold ornaments in foreign markets particularly in European countries;

(b) if so, the steps taken to provide raw materials at cheaper rates to the artisan and traders engaged in this business; and

(c) the names of the agencies from which they could get raw material?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM): (a) Yes, Sir.

(b) and (c). Exporters of the gem and jewellery items are provided access to raw materials through Import and Replenishment licenses. The exporters of gold jewellery are supplied gold at international prices by State Bank of India. MM TC and HHEC under various schemes notified in the Im-

port-Export Policy. A Scheme for direct import of gold by exporters of gold jewellery in the Domestic Tariff Area has also been specified in the Import-Export policy.

**Export of Diamond and Gold Jewellery**

6029. SHRI GIRDHARI LAL BHARGAVA: Will the Minister of COMMERCE be pleased to state:

(a) the amount of foreign exchange earned from the export of diamond and gold jewellery during the last three years;

(b) the share of Rajasthan in this export;

(c) the value of raw materials made available by the Government to the exporters for the said jewellery; and

(d) the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM): (a) The amount of foreign exchange earned from the export of cut and polished diamonds and gold jewellery during the last three years, according to the Gem & Jewellery Export Promotion Council (GJEPC) are as follows: